BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.66/2006

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company Binay Prakash & OrsVersus-Domco Pvt.Ltd. & Ors.			
,		ALIOS CLARISTOS DELI	
Under Section 397/398			
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Shannak Mika, Adv J for pordets 7/11/17 2. Natado Roy, Adv J Repordets 2/11/17 2. Natado Roy, Adv J Repordets 2/11/17			
1) Mr. Ratranka R 2) Mr. Satadap 8) Mr. S.R. 4) Mr. Arkar 5) Mr. Sanjak	Shattabonic. (Kabsania Adu Adu Seni Adu Adu	forthe philians	
		/ P.T.O	1

ORDER

Ld. Counsel for the petitioners and the respondents are present.

No time left.

List on 19/12/2017.

Se

(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)